

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.11.2022 at 03.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE DR. DEEPTI MUKESH, MEMBER (JUDICIAL)
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA(IBC)/1236/CHE/2022
(Progress Report) IN MA/92/2019

PETITION NUMBER : CP/588/IB/2018

NAME OF THE PETITIONER(S) : Muthuiah Thevar Rajapandian (Liquidator) of
M/s Sri Chandra Moulisvar Spinning Mills PvtLtd

NAME OF THE RESPONDENTS :

UNDER SECTION : Regulation 5(1) of IBC 2016 R/w Rule 11 & 14
NCLT Rules 2016

ORDER

Ld. Liquidator Mr. Muthuiah Thevar Rajapandian is present in person through video conferencing mode.

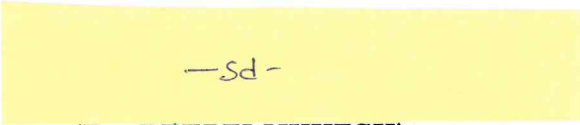
IA(IBC)/1236/CHE/2022 is filed to submit the progress report for the period from July 2022 to September 2022. The said progress report is taken on record with all just exceptions.

Accordingly, IA(IBC)/1236/CHE/2022 is **disposed off**.


—sd—

(SAMEER KAKAR)
MEMBER (TECHNICAL)

MS


—sd—

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)